

tipur Division. The enquiries in these complaints were conducted by the Senior Subordinate Officials of N.E. Railway. One person was punished departmentally as a result of the enquiries. No person was convicted.

(c) No such case has come to the notice.

(d) As and when any case will come to notice, suitable disciplinary action will be taken against the staff under relevant rules.

[English]

Attachment of Coaches in Trains between Hyderabad and Mahboob Nagar

2022. SHRI V. TULSIRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the coaches attached to the trains on meter gauge running between Hyderabad-Mahboob Nagar on South Central Railway are in a very dilapidated condition or obsolete;

(b) if so, whether the number of coaches on these trains have been decreased; and

(c) if so, the steps being taken to provide the latest or more new coaches for the benefit of the public?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Composition of Kachiguda-Mahboob Nagar Passenger has been reduced temporarily from 8 to 6 coaches due to less passenger occupation and shortage of M.G. Coaches on Indian Railways.

(c) Number of M.G. Coaches being manufactured has been stepped up considerably.

Special Task Force to Assess Flood Damage

2023. SHRI BANWARI LAL PUROHIT:
SHRI H.N. NANJE GOWDA:
SHRI JAGANNATH PATNAIK:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have set up a special task force to assess the damage to irrigation works during the recent floods in the country;

(b) if so, by when the task force will submit its report to Government;

(c) the details of the irrigation sites the Task Force will visit; and

(d) the other steps Government propose to take to get the irrigation works repaired?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (d). Special Task Force was set up in respect of the States of Punjab and Haryana. After inspecting damage to irrigation works, the Task Force submitted its report on 5th November. Provisions for urgent repairs to damaged irrigation works have been indicated to the States of Punjab and Haryana, and some works have been completed already.

Opening of Accounts and Policies by Banks and LIC in Names of Children

2024. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether banks and Life Insurance Corporation of India refuse to open accounts or policies in the names of children when mothers sign as their 'parent' and insist on father's signature as 'parent'; and

(b) if so, whether Government propose to direct them to end the discrimination against mothers in view of the constitutional provision of equality for all?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Opening of an account with a bank and operation of the same involves contractual relationship between the bank and the customer. In terms of the provisions of the Indian Contract Act, a minor is not competent to contract.